

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

Item 7

IA No. 1249/106/22  
In

CP (IB) No. 265/Chd/Pb/2021

Under Section 94, & 106 IBC 2016

**In the matter of:**

Bal Krishan, PG Swati Cast & Forge Pvt. Ltd.

...Petitioner

**Present:** Ms. Divya Sharma Advocate for the RP.

Mr. Bishwa Ranjan Chatterjee, Resolution Professional present through video-conferencing mode.

Heard the submissions made by the learned counsel for the Resolution Professional. This being a part-heard matter in the advance stage, transferred from Court I, may be transferred to the Court I, as requested by the learned counsel for the Resolution Professional.

Sd/-  
**(Umesh Kumar Shukla)**  
**Member (Technical)**

Sd/-  
**(Dr. P.S.N Prasad)**  
**Member (Judicial)**

December 21, 2023  
*Mukta*